

('000MTs)

	Production 1990-91	1991-92	1992-93
1. Fertilizers	22,221.2	23,308.0	22,712.8
2. Pesticides	70.9	72.8	76.9

(c) Details of exports are contained in the *Monthly Statistics* published by the Directorate General, Commercial Intelligence & Statistics, Calcutta, copies of which are available in the Parliament Library.

(d) The performance of public sector fertilizer plants is being monitored regularly and necessary corrective action, wherever required, is taken to ensure production as per the approved production plan. Projects for expansion of National Fertilizers Ltd. Vijapur, and revamp of Madras Fertilizers Ltd., Madras, are implemented to increase the production of Nitrogenous fertilizers in the public sector.

Patenting of Drugs

5100. SHRI SANAT KUMAR MANDAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether some pharmaceutical firms are busy on patent registration spree as reported in the 'Economic Times' dated March 30, 1994;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the impact of such large scale patenting on the Indian pharmaceutical industry?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (d). The information will be collected and laid on the Table of the House.

Purchase of Vehicles for Armed Forces

5101. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether army is responsible for provisioning certain common items for three Services;

(b) if so, whether purchase of certain vehicles comes under this category;

(c) if so, whether Air Force and Navy have made any purchase themselves during the last three financial years;

(d) if so, the details, thereof and the extra cost incurred, if any, year-wise; and

(e) the remedial action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir.

(c) During the last three financial years, Navy has not independently purchased vehicles by themselves. However, Air Force has made some purchases of different types of fuel efficient vehicles against their critical requirements.

(d) Air HQrs. has made following purchases of different types of vehicles during the last three financial years:—

Year	No. of vehicles Purchased
1991-92	345
1992-93	228
1993-94	250

Each purchase was made against DGS & D Rate Contract as applicable to Defence indentors.

(e) Action had been initiated to have powers delegated to Air HQrs. to procure general utility vehicles.

Annual Plan Outlay for States

5102. SHRI SHRAVAN KUMAR PATEL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the annual plan (1994-95) outlay sought for and the outlay sanctioned for different States, State-wise;

(b) the growth rate, industrial and agricultural contemplated thereunder; and

(c) the targets fixed thereunder?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). Table indicating State-wise approved outlay for Annual Plan 1994-95 is attached as *Statement*. Growth rate for industrial sector—Mining & Quarrying and Manufacturing is 8.0% and 7.3% per annum—and for agricultural sector 3.1% per annum has been fixed for entire country as a whole during the Eighth Five Year Plan (1992-97).

STATEMENT

Annual Plan—1994-95—Originally Approved outlays—States

(Rs. crores)

Sl. No.	States	Originally approved outlay
1	2	3
1.	Andhra Pradesh	2130.00
2.	Arunachal Pradesh	335.00